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WP-2578-2023

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 25th OF SEPTEMBER, 2025

WRIT PETITION No. 2578 of 2023

BAR ASSOCIATION HANUMANA DISTRICT REWA Versus

THE BAR COUNCIL OF MADHYA PRADESH AND OTHERS

Appearance:

Shri D.K. Baghel - Advocate for petitioner.

Shri Devansh Tiwari - Advocate for respondent no.1 and 2.

Shri Ashok Kumar Gupta - Advocate for the respondent 3 to 8.

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<u>ORDER</u>

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Petitioner had challenged the proceedings initiated by the Appeal Committee of the State Bar Council on the complaint by respondent no.3 to 8 in respect of the election of the Bar Association that was held on 10.01.2023. The election that was held on 10.01.2023 was for a term of two years. Since the term of election which was held in the year 2023 of two years have already been over. The petition is disposed of directing the Bar Association, Hanuman, District Rewa to declare and conduct the election within a period of two months from today in accordance with law.

With the above, petition is disposed of in the above terms.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE



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